

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal Nos. 248, 249 & 345 of 2017**

**Dated: 9<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Torrent Power Limited**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **14-12-2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/kt*